

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 107

CP(IB) No. 205/Chd/Hry/2023

**IN THE MATTER OF:**

The Bank of Baroda Ltd.

...Petitioner

Vs.

Somnath Chhabra

...Respondent

**Under Section:** 95, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 10.07.2024.

06.05.2024

Pooja

Court Officer